

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 861**

TO BE ANSWERED ON THE 25TH JULY, 2023/ SRAVANA 3, 1945 (SAKA)

CASTE BASED CENSUS

**861. SHRIMATI DELKAR KALABEN MOHANBHAI:
 SHRI GAJANAN KIRTIKAR:
 SHRI HEMANT TUKARAM GODSE:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has received any representations from political parties and other bodies for conducting caste-based census to have an accurate census of the population of backward classes in various States of the country; and

(b) if so, the details thereof, State-wise?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) & (b): Some political parties and a few organisations have requested to collect caste details in the forthcoming Census. In Census, the castes and tribes which are specifically notified as Scheduled Castes (SCs) and Scheduled Tribes (STs) as per the Constitution (Scheduled Castes) Order, 1950 and the Constitution (Scheduled Tribes) Order, 1950, as amended from time to time, are enumerated. The Government of India has not enumerated caste wise population other than SCs and STs in Census since independence.
